

ITEM NO.13

COURT NO.13

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).25892/2013

(From the judgement and order dated 06/03/2013 in WT No.354/2006 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

ASSESSING OFFICER, TEXTILES COMMITTEE

Petitioner(s)

VERSUS

M/S. PREMIUM SUITING PVT.LTD. & ANR.

Respondent(s)

(With prayer for interim relief and office report)

Date: 21/10/2013 This Petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s) Mr. Chirag M.Shroff, Adv.
Mr. Abhishek Singh, Adv.

For Respondent(s) Mr. Tanmaya Agarwal, Adv.
Mr. Vinay Garg, Adv.

UPON hearing counsel the Court made the following
O R D E R

In view of the letter circulated by learned counsel for the respondents seeking adjournment for filing Counter Affidavit, list on 1st November, 2013.

Counter Affidavit be filed within 10 days from today.

| (Jayant Kumar Arora)
| Sr. P.A.

| | (Sneh Bala Mehra)
| | Court Master

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